## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 300/2005 In O.A. No.2038/2003

New Delhi this the 29th day of July, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

- 1. Canteen Mazdoor Sabha (Regd.)
  Camp Office 132P, Sector
  Pushp Vihar, M.B. Road,
  New Delhi-110017.
- Shri Surinder Prasad Khugsal, (Working President)
   Canteen Mazdoor Sabha (Regd.)
   548, Lodhi Road, Complex,
   New Delhi-110003.
- Shri Sunder Lal
   S/o Shri Hari Singh,
   R/o 555/5, Ambedkar Nagar,
   Haidarpur.

-Petitioners

(By Advocate: Shri Pankaj Kumar)

Versus

- Shri Ajay Prasad, Secretary, Ministry of Civil Aviation, Rajiv Gandhi Bhawan, New Delhi.
- 2. Shri Satendra Singh
  Director General,
  Ministry of Civil Aviation,
  Technical Centre,
  Opp. Safdarjung Airport,
  New Delhi.
- 3. Shri K. Ramalingam, Chairman Airport Authority of India Rajiv Gandhi Bhawan, Opp. Safdarjung Airport, New Delhi.
- 4. Shri A.N. Tiwari,
  Secretary,
  Ministry of Personnel,
  Public Grievances & Pensions,
  North Block, New Delhi-110001.

-Respondents

## ORDER (Oral)

## Hon'ble Shri Shanker Raju, Member (J)

in the light of stay of Tribunal's order dated 18.3.2005, C.P. is disposed of with liberty to the petitioners to revive it at an appropriate stage.

S. Kam (Shanker Raju) Member (J)

CC.

(V.K. Majotra) Vice Chairman (A)

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29.7.05